

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

RAJYA SABHA
UNSTARRED QUESTION NO - 2019
ANSWERED ON - 05/08/2026

E-CHALLAN ISSUED ACROSS THE COUNTRY

2019. SHRI SANJAY SETH:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:-

- (a) State-wise and year-wise details of the e-challans issued across the country for traffic violations since 2021;
- (b) State-wise and year-wise details of the total amount of unpaid e-challans since 2021 and the steps that are being taken for their recovery;
- (c) the mechanisms in place to track and penalize repeat offenders who ignore e-challan payments;
- (d) the steps taken to expand e-challan enforcement to rural and semi-urban areas; and
- (e) whether Government has conducted any study on the effectiveness of e-challans in improving traffic discipline, if so, the details of the outcomes thereof?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (e) As per the data reported by the National Informatics Centre (NIC), the eChallan system is implemented in 34 States / Union Territories except Telangana and Lakshadweep. The State-wise details of e-challans issued across the country for traffic violations during the period from 2021 onwards are placed at **Annexure-I**. The State-wise details of the total amount of unpaid e-challans during the period from 2021 onwards are given at **Annexure-II**.

The Central Government has notified the Central Motor Vehicles (Third Amendment) Rules, 2026 vide G.S.R. 48(E) dated 20.01.2026, amending Rules 21, 167 and 167A of the Central Motor Vehicles Rules, 1989 (CMVR). The amendments provide a comprehensive framework for issuance, service, payment and redressal of traffic challans, including electronic challans generated through electronic monitoring and enforcement systems.

The rules prescribe timelines for service of challans, online contesting of challans, adjudication, payment, electronic notices, and consequences for non-payment, including restriction on processing of specified vehicle and driving licence-related transactions until disposal of pending challans. The eChallan system also maintains a comprehensive record of challans issued against vehicles and driving licences, enabling identification and tracking of repeat offenders based on their historical offence records. Wherever enhanced penalties for repeat offences are prescribed by the respective State/UT, the system applies such penalties in accordance with the provisions of the Motor Vehicles Act, 1988 and the notified rules of the concerned State/UT. Further, Rule 21 has been amended to provide that commission of five or more offences or contraventions under the Motor Vehicles Act, 1988 or the Central Motor Vehicles Rules, 1989 within a period of one year, commencing from 1st January, 2026, shall constitute a ground for disqualification of the driving licence.

'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India. The Rule 167 of CMVR provides that any police officer or any other officer, authorized by the State Government to issue challan for traffic rule violation. As such, the implementation of e-challan system, including the recovery of penalties for unpaid e-challans, is the responsibility of the respective State Governments and Union Territory Administrations.

Annexure-I

ANNEXURE REFERRED TO IN REPLY TO PART (a) to (e) OF RAJYA SABHA UNSTARRED QUESTION NO. 2019 ANSWERED ON 05.08.2026 ASKED BY SHRI SANJAY SETH REGARDING E-CHALLAN ISSUED ACROSS THE COUNTRY.

State-wise and Year-wise details of e-challans issued across the country for traffic violations since 2021

SNo.	State/UT	2021	2022	2023	2024	2025	2026*
1	Andaman & Nicobar Island	0	0	0	613	39561	32813
2	Andhra Pradesh	0	113541	190212	2758600	2853132	2318903
3	Arunachal Pradesh	0	0	0	197	318	1605
4	Assam	193278	532493	1042324	1441400	1373633	792303
5	Bihar	778155	717651	1259196	2671284	3172338	1841676
6	Chandigarh	242993	603360	993553	263483	807081	447077
7	Chhattisgarh	84081	119282	226058	263483	702049	834898
8	Dadra & Nagar Haveli and Daman & Diu	6567	7883	30114	26994	31455	51004
9	Delhi	8167189	7814109	7687431	7829051	9612921	6034548
10	Goa	748712	508333	558463	517841	356732	210152
11	Gujarat	0	284505	1604754	4324573	8573558	5152074
12	Haryana	1367465	2336639	3403725	3126828	5236218	2893375
13	Himachal Pradesh	951103	812649	824227	1097914	1332148	945101
14	Jammu And Kashmir	86282	435524	1238575	1544077	1548495	807646
15	Jharkhand	80496	156231	435206	718357	1164108	697983
16	Karnataka	5853	25164	248264	481695	885242	664022
17	Kerala	2135182	5302725	11133116	11380416	10063802	5836010
18	Ladakh	478	12	92	0	0	16
19	Madhya Pradesh	0	708720	1310656	2550236	3255556	2142455
20	Maharashtra	485804	1236407	1370114	2800287	3581780	969805
21	Manipur	261	2263	4599	8026	39266	13556
22	Meghalaya	8708	32620	29135	31949	33400	17589
23	Mizoram	3400	4788	6231	9871	11246	7780
24	Nagaland	0	0	0	0	0	1866
25	Odisha	1184769	1332370	1794492	1383169	2165700	1655727
26	Puducherry	19430	90546	157825	253471	250451	93719
27	Punjab	57892	53745	72195	398051	2046878	1594680
28	Rajasthan	1399774	1776630	2044752	2495294	4604250	4840967
29	Sikkim	232	306	465	2573	1433	524
30	Tamil Nadu	16076042	11707487	11134669	11161829	8940669	4714206
31	Tripura	89666	181353	532108	950048	683015	370397
32	Uttar Pradesh	7588923	9278336	14447855	15388416	19342030	12948350
33	Uttarakhand	217215	439103	667351	912210	1390130	1066865
34	West Bengal	2955	1037492	2304291	2715760	3954905	2338841

*As on 30.07.2026

Annexure-II

ANNEXURE REFERRED TO IN REPLY TO PART (a) to (e) OF RAJYA SABHA UNSTARRED QUESTION NO. 2019 ANSWERED ON 05.08.2026 ASKED BY SHRI SANJAY SETH REGARDING E-CHALLAN ISSUED ACROSS THE COUNTRY.

State-wise and year-wise details of the total amount of unpaid e-challans since 2021

S.No.	State/UT	2021	2022	2023	2024	2025	2026*
1	Andaman & Nicobar Island	0	0	0	70000	6174500	13705000
2	Andhra Pradesh	149118580	188142965	139932630	657463639	1264647105	1310293483
3	Arunachal Pradesh	0	0	0	424500	3405702	1617115
4	Assam	241911350	708818300	1631284525	1896456850	1960736250	1476356450
5	Bihar	275274413	414960530	1271404419	3132875456	4865308071	4106056546
6	Chandigarh	46913902	173974851	333278250	289024201	223940800	185886652
7	Chhattisgarh	19614800	74020001	225605500	359047400	1062078700	1002003750
8	Dadra & Nagar Haveli and Daman & Diu	163100	67000	81500	366100	2590000	40362500
9	Delhi	10064620231	11002745624	15333055156	21766106824	33134079559	19460291735
10	Goa	674356	6646554	31485004	85408203	231750808	583362618
11	Gujarat	290488586	404177231	1232183565	2762846860	6453516468	4933183607
12	Haryana	636574025	1366857082	2268250640	2891079120	13986529240	5056038100
13	Himachal Pradesh	199531644	560609450	465355400	834498844	1415351451	1698652501
14	Jammu And Kashmir	5322800	135703600	473662900	822026297	1145798200	716249352
15	Jharkhand	69640272	127664508	383547667	753955915	1244985869	753829837
16	Karnataka	1025000	7053002	70067148	179222150	354104058	357300763
17	Kerala	275712547	622240705	2870091762	3985804108	4163216531	3365249906
18	Ladakh	1000	500	0	0	0	1000
19	Madhya Pradesh	0	15424459	81277400	457016050	1132985000	937117054
20	Maharashtra	357085267	873538125	1043939313	3235956999	5155006337	1861747415
21	Manipur	385100	4601600	6873400	10468600	70998500	22941300
22	Meghalaya	83500	1305700	8885500	10644000	38457600	14484700
23	Mizoram	32900	650800	4992000	7289700	5445000	4933000
24	Nagaland	0	0	0	0	0	5309500
25	Odisha	1421771203	2183090789	3827048831	3188158150	6277168617	4777966904
26	Puducherry	153100	30308800	69963000	108171400	108171400	81428800
27	Punjab	75005200	45598100	51257812	279671369	1579972432	1593124773
28	Rajasthan	333262723	519098980	856720908	1476669639	7240047088	10243394552
29	Sikkim	695600	881100	1021620	5561745	4670740	1830100
30	Tamil Nadu	1813435061	2087574331	8634077190	9573217135	8768754925	5140526965
31	Tripura	56381800	70585500	249300325	640131700	407455200	214448500
32	Uttar Pradesh	7001046305	12588145066	19827478284	22539699527	29336938733	22022179308
33	Uttarakhand	124463021	261344856	457779776	798962793	2921608209	1701652780
34	West Bengal	61100	488677292	1245063570	1899122487	3367757811	4851667932

*As on 30.07.2026
